

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3292  
ANSWERED ON:24.08.2006  
GAIL -TEL PROJECT  
Singh Shri Lakshman

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the GAIL (India) Ltd. has commenced the GAIL-Tel Project without conducting any Detailed Project Report (DPR) resulting in a huge loss of revenue;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): GAIL had taken a detailed business report from M/s Tata Consultancy Services (TCS) –Ovum before entering into Telecom Business. Taking a note of the report, GAIL Board approved the appointment of M/s Telecommunication Consultant India Limited (TCIL) for technical implementation and M/s KPMG for planning the detailed network rollout and pricing strategy. There was no loss of revenue on this account.

(c): GAIL is one of the Navratna companies and the Board of GAIL is empowered to take investment decisions.